

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2747/2007

(From the judgement and order dated 10/11/2006 in CWP No. 11570/2006 of The
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

PEPSU ROAD TRANSPORT CORP.

Petitioner(s)

VERSUS

RAWEL SINGH

Respondent(s)

(With Office Report on default dt. 16.03.2007)

Date: 19/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

(In Chambers)

For Petitioner(s)

Mr. K.K. Mohan, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay in filing process fee is condoned.

(Satish K. Yadav)

Court Master

(Vijay Aggarwal)

Court Master